

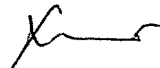
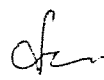
NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-09-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4
OTHERS
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	D E K Bhaskar Medha Rao	Counsel for Petitioner	
2)	Sandeep Kumar for Hari Shankar Muni	Counsel for Respondents	

ORDER

On having the parties reported that settlement talks are still in progress, at their request, list this matter on 30.09.2019 for reporting settlement.


(B.S.V.PRAKASH KUMAR)
Member (Judicial)